

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7916/2019

(Arising out of impugned final judgment and order dated 31-05-2018 in CRLA No. 801/2008 passed by the High Court Of Judicature At Allahabad)

SABIT ALI @ SADIQ & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR I.R. and IA No.115843/2019-EXEMPTION FROM FILING O.T.)

Date : 06-09-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Ms. Fauzia Shakil, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

In view of letter circulated by learned counsel for the petitioners, list the matter on 18.10.2019.

(MEENAKSHI KOHLI)
COURT MASTER

(RENU KAPOOR)
COURT MASTER